

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 84**  
ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2017

**MOBILE APPLICATION FOR ROAD SAFETY**

84. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:  
SHRI DHANANJAY MAHADIK:  
SHRI SATAV RAJEEV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to roll out two mobile application in order to bolster road safety and facilitate citizen interactions;

(b) if so, the details thereof along with the time by which the said application will be launched;

(c) whether the Government proposes to involve corporate players and seek their support for the cause of promoting road safety; and

(d) if so, the details thereof along with the other steps taken/proposed to be taken by the Government for road safety and customer facilitation?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI PON. RADHAKRISHNAN)

(a)&(b) Ministry of Road Transport & Highways launched two new mobile application “mPARIVAHAN” and “eCHALLAN”.

“mPARIVAHAN” is primarily meant for common citizen and transport operators who can access various transport related services like payment of Road Tax, applying for various services, take appointment with Road Transport Office, upload document etc.

“eCHALLAN” is an app developed on android platform and is complemented by a web application. The prime users are the Transport Enforcement officers and the Traffic Police personnel.

(c) & (d) The Ministry has taken up the matter with Ministry of Corporate Affairs for inclusion of road safety activities as a Corporate Social Responsibility (CSR). The road safety activities has been included in schedule VII of the Companies Act, 2013 as part of (CSR). Road Safety activities falls within the purview of “Education” in that schedule. During Road Safety Week 2017, the Ministry held a meeting with Corporates to discuss and received commitments to work on Road Safety. The Ministry of Road Transport and Highways has taken a number of steps to prevent road accidents as per details mentioned under:

- i. The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws trauma care etc.
- ii. The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.

- iii. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- iv. The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Based on this, a draft action plan has been shared with the states.
- v. Road safety has been made an integral part of road design at planning stage.
- vi. Road Safety Audit of selected stretches of National Highways has been taken up.
- vii. High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways. A total of 789 such black spots have been identified for improvement.
- viii. The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
- ix. Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- x. Advocacy/Publicity campaign on road safety through the electronic and print media.
- xi. Tightening of safety standards for vehicles like Seat Belts, Power-steering, anti-lock braking system etc.
- xii. Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation & Maintenance contracts.

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